

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/5577/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Sharmila Bhuyan,
District & Sessions Judge,
Nalbari, Assam.

Dated Guwahati the 18th September, 2019.

Sub: **Permission to avail the entire Durga Puja Vacation and leave headquarter.**

Ref:- Your letter No.DJ(U)/4351,dtd. 12.09.2019

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga Puja vacation w.e.f. 05.10.2019 to 18.10.2019 along with permission to leave headquarters from the evening of 04.10.2018 till the morning on 19.10.2019, as prayed for. The Civil Judge & Asstt. Sessions Judge, Nalbari and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt-

5579 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-58/1998/5578-1A, dated 18.9.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The System Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rao